

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P No. 306/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: M/s. Naitik Multitrading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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20)	Mr. Chandrakar Maheshwari	Advocate for petitioner	
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ORDER

TCSP 300/230-232/NCLT/MB/MAH/2017
TCSP 301/230-232/NCLT/MB/MAH/2017
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TCSP 304/230-232/NCLT/MB/MAH/2017
TCSP 305/230-232/NCLT/MB/MAH/2017
TCSP 306/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 28.2.2018.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)